

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1350/ 2024**

IN THE MATTER OF:

NARESH KUMAR

...APPLICANT

VERSUS

**STATE OF UTTARAKHAND
THROUGH PRINCIPAL SECRETARY ENVIRONMENT
AND FOREST AND ORS.**

...RESPONDENT(S)

INDEX

NDOH: 16.07.2025

LDOH: 30.04.2025

| S.No. | Particulars | Pg.No |
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| 2. | Annexure P-1 Letter dated 04.07.2025 submitted to the Chief District Officer of Horticulture department | 5 |
| 3. | Annexure P-2 Compilation of Photographs of the tree plantation on the land of the Respondent | 6 |

Through



Ayush Kaushik & Lakshya Raj Singh

Advocates For Respondent No.8

Email.chambersofakaushik@gmail.com

Mobile No.9711503033

Office- F35 Second Floor East of Kailash,
New Delhi-110065

PLACE: DELHI

DATE:

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**REPLY ON BEHALF OF RESPONDENT NO.8 DEEPIKA TYAGI TO
FILE ADDITIONAL DOCUMENTS.**

MOST RESPECTFULLY SHOWETH:

I, Deepika Tyagi D/o Shri Satish Tyagi aged about _ Years, resident of 01, Mayur Vihar Colony, Arya Nagar Jwalapur, Tehsil and District Haridwar-249407, do hereby solemnly affirm and declare as under:

1. A complaint was filed by Mr. Naresh Kumar on 19.10.2024 before this Hon'ble Tribunal alleging the unauthorized felling of 200 trees on agricultural land owned by the Respondent No. 8. Acting on the complaint, this Hon'ble Tribunal passed an order dated 17.12.2024 thereby directing the Respondents to file their response.

2. That on 28.03.2025, a reply was filed by the Respondent No.8 in the Original Application No. 1350/24 before the Hon'ble Tribunal stating that

04
11/07/2025

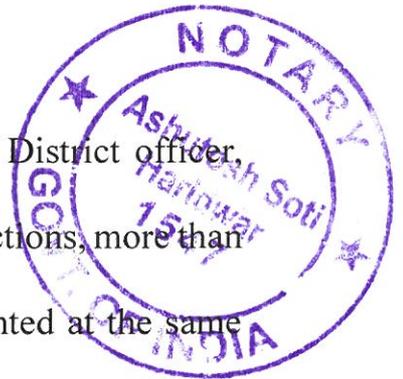


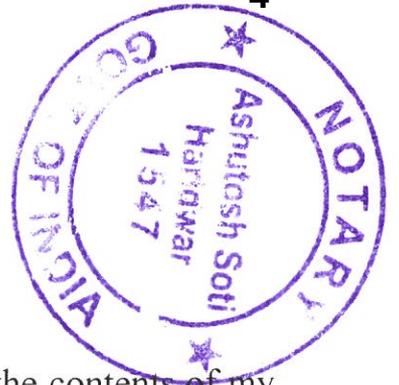
the Respondent No.8 sought permission from the Chief District officer, Haridwar, dated 09.10.2024 for cutting 25 mango trees situated on khasra no. 335/1 and 335/2 land of RespondentNo.8. And vide letter dated 22.11.2024 permission was sought from the Divisional Forest officer, Haridwar to cut down 1 Semal Tree.

3. That on last date of hearing i.e. 30.04.2025, this Hon'ble Tribunal while dealing with the present case, pointed out that the compliance of planting of the tress in place of the trees which were cut down has not been placed before the Hon'ble Tribunal.

4. That on 04.07.2025, a letter was submitted to the chief District officer, Horticulture, informing that, in compliance with the instructions, more than double the number of trees removed have been duly planted at the same site/land owned by Respondent No.8 on the same land. A total of Fifty-Four (54) trees have been planted by the Respondent No.8 on the same land. A copy of letter dated 04.07.2025 submitted to the Chief District Officer of Horticulture department is annexed herein as **Annexure P1**.

5. That the following chart provides details of the variety and quantity of the trees planted by the Respondent No.8, totaling 'to Fifty-Four (54) trees planted by the Respondent No.8-:





VERIFICATION

Verified at Haridwar on this ~~11th~~ ^{14th} day of ~~June~~ ^{July}, 2025 that the contents of my above affidavit are true and correct to my knowledge, no part of it is false and nothing has been concealed

Dipika Tyagi

DEPONENT



Execution of the ~~affidavit~~ ^{affidavit} admitted and signed before me by Smt ~~Dipika Tyagi~~ ^{Dipika Tyagi} which identified by Shri PAHAL SINGH Adv. at the court premises of my office at Haridwar

22 AM 2025
A. Soti
ASHUTOSH SOTI, Adv.
NOTARY, Haridwar
Appointed by Central Govt of India
14/13/25

सेवा में,

मुख्य उद्यान अधिकारी
हरिद्वार।

विषय:- नये पेड़ रोपण के संबंध में।

महोदय,

आपको अवगत कराना है कि मेरे द्वारा वित्तीय वर्ष 2024-2025 में पत्रांक संख्या 3748 दिनांक 16/12/2024 को 25 बीजू प्रजाति व रोगग्रस्त एवं फलहीन आम वृक्षों की पातन अनुज्ञा प्राप्त की गई थी। पातन उपरान्त आपके आदेशानुसार उक्त स्थान पर पातन की गई संख्या के दो गुने से अधिक पेड़ रोपण कर दिए गये हैं, जिसकी सूचना सेवा में प्रेषित की जा रही है।

रोपण किए गये पेड़ों का विवरण :-

| क्र०सं० | वृक्ष प्रजाति | संख्या |
|---------|---------------|--------|
| 01 | आम | 13 |
| 02 | अमरुद | 21 |
| 03 | लीचि | 20 |
| | कुल संख्या | 54 |

Dipika Tyagi
प्रार्थी:-

दिपिका त्यागी पुत्र श्री सतीश त्यागी
निवासी - मयूर विहार, आर्यनगर,
ज्वालापुर, मौजा बहादुराबाद हरिद्वार।
मो०.नं०. 9837100431

Amit Mangin
04/12/25
मुख्य उद्यान अधिकारी, हरिद्वार

